

[Secretary]

Beedi and Cigar Workers (Conditions of Employment) Bill, 1966, which has been passed by the Rajya Sabha at its sitting held on the 16th February, 1966."

12.15½ hrs.

**BEEDI AND CIGAR WORKERS
(CONDITIONS OF EMPLOY-
MENT) BILL**

AS PASSED BY RAJYA SABHA

Secretary: Sir, I lay on the Table of the House the Beedi and Cigar Workers (Conditions of Employment) Bill, 1966, as passed by Rajya Sabha.

12.15½ hrs.

DELHI HIGH COURT BILL

**EXTENSION OF TIME FOR PRESENTATION
OF REPORT OF SELECT COMMITTEE**

Shri Krishnamoorthy Rao (Shimoga): I beg to move:

"That the time appointed for the presentation of the Report of the Select Committee on the Bill to provide for the constitution of a High Court for the Union Territory of Delhi, for the Extension of the jurisdiction of that High Court to the Union Territory of Himachal Pradesh and for matters connected therewith, be extended upto the 4th April, 1966".

Mr. Speaker: The question is:

"That the time appointed for the presentation of the Report of the Select Committee on the Bill to provide for the constitution of a High Court for the Union Territory of Delhi, for the extension of the jurisdiction of that High Court to the Union Territory of Himachal Pradesh and for matters connected therewith, be extended upto the 4th April 1966".

The motion was adopted.

12.16 hrs.

**RE. STATEMENT ON RAILWAY
ACCIDENT**

Mr. Speaker: I have received a notice about a railway accident. A statement would be made at 5 O'clock.

12. 16½ hrs.

**IMPORTS AND EXPORTS
(CONTROL) AMEND-
MENT BILL***

The Deputy Minister in the Ministry of Commerce (Shri Shafi Quareshi): On behalf of Shri Manubhai Shah, I beg to move for leave to introduce a Bill further to amend the Imports and Exports (Control) Act, 1947.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Imports and Exports (Control) Act, 1947".

The motion was adopted.

Shri Shafi Quareshi: I introduce the Bill.

12.17 hrs.

**MOTION ON THE PRESIDENT'S
ADDRESS—contd.**

Mr. Speaker: Further of the motion of thanks on the President's Address together with amendments moved thereon.

Shri Khadiilkar.

श्री काशीराम गुप्त (झलवर) : अध्यक्ष महोदय! मैं कल की एक घटना की प्रोर आपका ध्यान दिलाना चाहता हूँ। कल साढ़े चार बजे के करीब जब श्री दांडेकर जी अपना